

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :07/07/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION0707-AT11.00A.M.-11.05A.M.

372-ADMISSION-COURTCODE-SALEPROCEEDS-AT11.08AM11.0

Misc. Application	385/2023	HDFC BANK LTD.-DELAY Vs. NSEIL AND ORS	Wadia Ghandy and Co.
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(Main Matter Number :SEBI Appeal/0000348/2023)

1 SEBI Appeal	348/2023	HDFC BANK LTD. Vs. NSEIL AND ORS.	Wadia Ghandy and Co.
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Sub Matter : Misc. Application/0000385/2023

739-MAHEARING-COURTCODE-MARESTORATION1-AT11.08AM

2 Misc. Application	713/2023	ASHVIN VERMA AND ANR.-RESTORATION Vs. SEBI	RM SHARMA, ADVOCATE
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(Main Matter Number :SEBI Appeal/0000447/2023)

3 Misc. Application	714/2023	ASHVIN VERMA-RESTORATION Vs. SEBI	RM SHARMA, ADVOCATE
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(Main Matter Number :SEBI Appeal/0000448/2023)

4 Misc. Application	715/2023	ASHVIN VERMA-RESTORATION Vs. SEBI	RM SHARMA, ADVOCATE
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(Main Matter Number :SEBI Appeal/0000449/2023)

90-MAHEARING-COURTCODE-MARESTORATION2-AT11.10AM

5 Misc. Application	717/2023	ASPIRE EMERGING FUND-RESTORATION Vs. SEBI	Aagam Doshi and Co.
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(Main Matter Number :SEBI Appeal/0000248/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>914-MAHEARING-COURTCODE-MARESTORATION3-AT11.12AM</u>				
6	Misc. Application	733/2023	MR. BHAVIN PRADYUMNA PANDYA AND ANR. Vs. SEBI	DINESH DWIVEDI AND CO
(Main Matter Number :SEBI Appeal/0000014/2023)				
<u>156-MAHEARING-COURTCODE-MAMODIFICATION-AT11.15AM</u>				
7	Misc. Application	741/2023	MPC SECURITIES LTD.-MODIFICATION Vs. NSEIL	Aadarsh Kothari, Advocate
(Main Matter Number :SEBI Appeal/0000312/2023)				
<u>679-RAHEARING-COURTCODE-RAHEARING-AT11.17A.M</u>				
8	Misc. Application	1489/2022	Rajiv Kotia -DELAY Vs. Shilpa Kotia and Ors	Adv Manoj Kumar Mishra
(Main Matter Number :SEBI Appeal/0000337/2020)				
	Review Application	68/2022	RAJIV KOTIA Vs. SHILPA KOTIA AND ORS.	CS ANAND KANKANI
(Main Matter Number :SEBI Appeal/0000337/2020)				
<u>923RAHEARING-COURTCODE-RAHEARING-AT11.20AM</u>				
9	Review Application	25/2023	SANGEETA KAILASH PUROHIT Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000624/2022)				
10	Review Application	26/2023	AJMERA SHARE TRADING AND PRIVATE LIMITED Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000625/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>216-DISPOSAL-COURTCODE-TERMINALSDISABLED-AT11.25AM</u>				
11	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				
<u>39-DISPOSAL-COURTCODE-DIRECTORSUDAR-11.30A.M</u>				
12	SEBI Appeal	61/2022	SHRI SURESH HEGDE AND ANR Vs. SEBI	Rex Legalis
Sub Matter(Disposed) : Misc. Application/0001341/2021				
Sub Matter(Disposed) : Misc. Application/0000106/2022				
Sub Matter(Disposed) : Misc. Application/0000286/2022				
	SEBI Appeal	653/2022	MR. DEEPAK SHENOY Vs. SEBI	Eminent Jurists
Sub Matter(Disposed) : Misc. Application/0000772/2022				
Sub Matter(Disposed) : Misc. Application/0000773/2022				
Sub Matter(Disposed) : Misc. Application/0001595/2022				
	SEBI Appeal	815/2022	MR. DEEPAK SHENOY Vs. SEBI	Eminent Jurists
Sub Matter(Disposed) : Misc. Application/0001182/2022				
<u>972- DISPOSAL-CODE-SCORES-AT11.40A.M.</u>				
13	SEBI Appeal	781/2022	PREM LATA Vs. SEBI AND NSEIL	Tamradhwaj Sharma Adv.
Sub Matter(Disposed) : Misc. Application/0001352/2022				
Sub Matter(Disposed) : Misc. Application/0000007/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>609DISPOSAL-COURTCODE-DARSHANORNA-AT11.40AM</u>				
14	SEBI Appeal	131/2023	MR. ARUN LAHA AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0000426/2023				
	Misc. Application	200/2023	D.K JAIN PROPERTIES PVT LIMITED AND ORS-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000225/2023)				
	SEBI Appeal	194/2023	HANIF SHEKH Vs. SEBI	JURIS LINK Advocates
Sub Matter(Disposed) : Misc. Application/0000216/2023				
Sub Matter(Disposed) : Misc. Application/0000427/2023				
	SEBI Appeal	225/2023	D.K JAIN PROPERTIES PRIVATE LIMITED AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter : Misc. Application/0000200/2023				
	SEBI Appeal	291/2023	Arcadia Share and Stock Brokers Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) : Misc. Application/0000640/2023				
<u>207-ADMISSION-CODE-REGISTRATIONCANCELLED-11.45AM</u>				
15	SEBI Appeal	217/2023	SHALOMIBEN ANILBHAI BARIYA AND ORS Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) : Misc. Application/0000171/2023				
Sub Matter(Disposed) : Misc. Application/0000172/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	218/2023	MR. KIRITBHAI SHANTILAL SHAH AND ORS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000178/2023		
	Sub Matter(Disposed) :	Misc. Application/0000179/2023		
	SEBI Appeal	219/2023	SHALOMIBEN ANILBHAI BARIYA AND ORS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000253/2023		
	Sub Matter(Disposed) :	Misc. Application/0000254/2023		
	SEBI Appeal	220/2023	MR. KIRITBHAI SHANTILAL SHAH AND ORS Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter(Disposed) :	Misc. Application/0000255/2023		
	Sub Matter(Disposed) :	Misc. Application/0000256/2023		
<u>681DISPOSAL-COURTCODE-EDYNAMICS AO-AT11.50AM</u>				
16	SEBI Appeal	399/2023	BHARAT NATWARLAL PATEL Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0000475/2023		
	Sub Matter(Disposed) :	Misc. Application/0000476/2023		
	Sub Matter :	Misc. Application/0000849/2023		
	Misc. Application	849/2023	SEBI- DELAY IN REPLY Vs. Bharat Natwarlal Patel	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000399/2023)				